

(b) if so, the details thereof and the action taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) Does not arise.

Accommodation of CPWD Engineers

3820. SHRI R.L.P. VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government, as per Supreme Court orders have got vacant the accommodation from CPWD engineers engaged in maintenance of essential services in VVIP/VIP areas, round the clock;

(b) if so, whether the Government propose to engage more engineers for shift duty;

(c) if so, the details thereof;

(d) whether there is any proposal under consideration of the Government to create a separate pool of accommodation for CPWD engineers; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) In terms of the Supreme Court Judgement dated 23.12.96, certain categories of out of turn allottees of type III and above accommodation shall face eviction which also includes CPWD engineers engaged in maintenance of essential services in VVIP/VIP areas, round the clock.

(b) and (c) No such proposal is presently under consideration of the Government.

(d) and (e) No specific proposal in this regard has been received by the Government as on today.

[Translation]

LPG Connections

3821. SHRI VINAY KATIYAR :
SHRI DHIRENDRA AGARWAL :
SHRI P.C. THOMAS :

Will the PRIME MINISTER be pleased to state the number of persons who have been provided LPG connections by his Ministry on out of turn basis during the last six months, month-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : The number of LPG connections released during the last six months (August 1996 to January, 1997), is as under :

Month	No. of LPG connections
August, 96	833
September, 96	151
October, 96	134
November, 96	78
December, 96	111
January, 97	281
	1588

Clearance to Power Projects

3822. SHRI VIJAY KUMAR KHANDELWAL
SHRI RAVINDRA KUMAR PANDEY
PROF. OMPAL SINGH 'NIDAR' :
SHRI MULLAPPALLY RAMACHANDRAN :
SHRI KASHI RAM RANA :
SHRI B.L. SHANKAR :

Will the PRIME MINISTER be pleased to state :

(a) the number of power projects including private and gas based are awaiting clearance from the CEA at present, separately, State-wise;

(b) the estimated cost, capacity of each project;

(c) whether several proposals have been received by the Union Government from the State Governments for setting up of power projects in their respective States;

(d) if so, the details thereof, State-wise;

(e) whether any of these projects have equity participation from any foreign country; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (d) As on 31.1.1997, 13 proposals received for setting up of power projects (5 in the State and Central Sector aggregating to 632.8 MW and 8 in the Private Sector aggregating to 3486 MW) are currently under various stages of examination in the Central Electricity Authority (CEA) for accord of techno-economic clearance. The State-wise details of the projects are given in the attached Statement. Accord of techno-economic clearance by CEA to these schemes will be subject to their tying up to necessary inputs/linkages and furnishing the essential data/clarification sought for by CEA, which cover statutory and other clearances from the state and central agencies, fuel and other linkages, environment clearances.

(e) and (f) The projects at Sl. No. 9, 11 & 13 are proposed to be set up as Joint Ventures as indicated therein.

Statement

*List of Power Projects under examination by the Central Electricity Authority for
accord of techno-economic clearance*

S.No.	Name of Project	Capacity (MW)	Estimated cost (Rs. crores)
1	2	3	4
State/Central Sector Schemes (as on 31.1.1997)			
HYDRO			
JAMMU & KASHIMIR			
1.	Uri HEP St-II (Ph. I) (PDC, J&K Govt.) (Baramula)	4x70 =280	2234.66
UTTAR PRADESH			
2.	Dhauliganga HEP (Intermediate) NHPC	3x70 =210	716.60
MIZORAM			
3.	Tuirial HEP (NEEPCO)	2x30 =60	335.31
	Total	<u>550</u>	
THERMAL			
KARNATAKA			
4.	Yelhanka DGPP Extn. (KEB)	2x23.4 =46.8	149.00
MANIPUR			
5.	Manipur Heavy fuel oil TPS (Manipur State Electricity Deptt.)	6x6 =36	103.66
	Total	<u>82.8</u>	
	Grand Total	<u>632.8</u>	
HYDRO			
HIMACHAL PRADESH			
6.	Malana HEP (M/s. Rajasthan Spinning and Heaving Mill) (Kullu)	2x43 =86	381.39
UTTAR PRADESH			
7.	Vishnuprayag HEP (M/s. JIL) (Chamoli)	4x100 =400	1683.00
8.	Srinagar HEP (M/s. Duncans Industries Ltd.) (Pauri Garhwal)	5x66 =330	1510.03
	Total	<u>816</u>	
THERMAL			
UTTAR PRADESH			
9.	Rosa TPP (Ph. I) (M/s. Indo-Gulf Fertilizers and Chemicals Corpn. (Ltd.) (Shahjahanpur) (M/s. Powergen (PLC)	2x283.5 =567	2453.67

1	2	3	4
GUJARAT			
10. Jamnagar TPP (Ph. I) (M/s. Reliance Power Ltd.)		2x250 =500	2075.29
MADHYA PRADESH			
11. Bina TPS (M/s. Bina Power Supply Co. Ltd.) (M/s. Grasim Ind. Ltd., U.K.)		2x289 =578	2406.97
TAMIL NADU			
12. Tuticorin TPP IV (M/s. SPIC Electric Power Corp. Ltd.)		1x525 =525	2479.10
ORISSA			
13. Duburi TPP (M./s. Kalinga Power Corp.)		2x250 =500	2063.30
	Total	2670	
	Grand Total	3486	

Janmabhoomi Programme

3823.DR. M. JAGANNATH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to include the "Janmabhoomi Programme" in the Panchayati Raj Act on the pattern of the one recently included in Andhra Pradesh;

(b) if so, the details thereof; and

(c) the steps proposed to give incentives to the villages which would implement the Janmabhoomi Programme ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) The Government does not propose to include the 'Janmabhoomi Programme' in the Constitution (73rd Amendment) Act, 1992 on Panchayati Raj.

(b) and (c) Does not arise.

Consumption of LPG

3824.SHRI AMAR PAL SINGH : Will the PRIME MINISTER be pleased to state :

(a) the consumption of LPG in the country at present;

(b) the number of LPG Agencies in the country at present;

(c) the details of consumption and production of the LPG during 1995 & 1996; and

(d) the steps being taken to bridge the gap between consumption and production ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) The LPG consumption in the country by the customers of PSU Oil Companies during the year 1995-96 was about 3849 TMT. As per the revised OEB estimates, the LPG demand from customers of PSU Oil Companies in the country during 1996-97 is estimated to be about 4290 TMT.

(b) The total number of distributors of PSU Oil Companies in the country as on 1.1.1997 was 5355.

(c) The consumption and production of the LPG during 1994-95 & 1995-96 are as under :

Year	Production (TMT)	Consumption (TMT)
1994-95	2858	3434
1995-96 (Prov)	3253	3849

(d) LPG availability from refineries and gas fractionators is expected to increase from 3.253 MMT in 1995-96 to 6.873 by 2001-02. The above availability from indigenous sources is expected to accrue by commissioning of new source and augmentation at some of the existing sources. With a view to augmenting the LPG imports in the country, new LPG import facilities at Mangalore and Kandla have been commissioned with a capacity of 600 TMTPA each. Parallel marketing of LPG has been allowed since 1993 to increase the availability of LPG in the country. Both PSUs and private parties are putting up new LPG terminals for import of LPG.

Development of Towns in Maharashtra

3825.SHRI ANNASAHIB M.K. PATIL : Will the PRIME MINISTER be pleased to state :